(c) whether it is a fact that the Maharashtra Government have permitted the managements of the said colleges to have their own reservation quotas; and

Written Answers

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(d) what is the amount of capitation fees being charged by them?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHA-NKARANAND): (a) to (d) The Government of Maharashtra have informed that they have given permission to the following three private institutions to start medical colleges on nogrant basis in the State of Maharashtra:—

(i) Pravara Medical Trust Loni Tal, Shrirampur Distt., Ahmednagar.

(ii) Krishna Charitable Trust, Krishna Hospital and Medical Centre, Karad.

(iii) Shivaji Education Society, Shivaji Nagar, Amravati.

The colleges have been permitted to charge an annual tuition fee of Rs. 30,000 from each student. 20 per cent seats in each medical college can be filled in by the concerned Management subject to the condition that the candidates must have obtained minimum 50 per cent marks.

Reservation quota for Ist Class Passengers at Nasik Road Station .

*54. SHRI SHANKARRAO NARA-YANRAO DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) what are the reasons for not allocating reservation quota for first class passengers in trains from Nasik Road Station in (i) 1 DN *i. e.* Bombay Calcutta Mail via Nagpur, (ii) 29DN i. e. Dadar-Nagpur Express (Vidadbha Express), ((iii) 29 DN *i.e.* Bombay Howrah Express;

(b) whether it is a fact that there is a constant demand for reservation quota from Nasik Road Station on these trains; and Questions

(c) whether Government are aware that commuters are facing great difficulty on that account?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOU-DHURY): (a) and (b) At present a quota of one berth in First Class in 39 DN Dadar-Nagpur Express has been provided for Nasik Road Station. It had not been feasible to allot quotas to Nasik Road Station in First Class by 1 DN and 29 DN because of heavy demand at the train originating and other important stations by these trains. However, on a review, it has been decided to allot duotas of 2berths each in First Class by I DN and 29 DN to Nasik Road Station with effect from 1st September, 1984.

(c) The trains mentioned in the question above are intended to cater to the requirements of long distance traffic and not of commuters. The requirements of commuters is met by 202 Panchavati Express in which a quota of 12 First Class and 128 Second Class seats have been allotted to Nasik Road Station.

Sugar factories in the cooperative sector in Gujarat

*55. SHRI CHIMANBHAI MEHTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether demands are being received from Gujarat from time to time for sugar factories in the cooperative sector;

(b) if so, what are the details thereof;

(c) what concrete steps the Central Government have taken in the matter;

(d) what is the number of such applications which have been received during the last three years;

(e) what are the details of permission given and letters of intent issued;

(f) how many applications have been rejected and for what reasons; and

(g) what is the potential for establishment of sugar factories in Gujarat? THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Proposals have been received only from Cooperative Sector for establishing sugar factories in various districts of Gujarat.

(b) to (f) Six applications for establishing new sugar mills have been received for consideration by the Central Government from Gujarat so far during the Sixth Five Year Plan, out of which Letter of Intent/Licence has been granted in 1 case, 2 applications have been rejected while 2 applications have been returned to the Government of Gujarat with the advice to resubmit the same, if considered necessary after the revised guidelines for licensing additional capacity during the remaining period of the Sixth Five Year Plan are finalised and notified by the Government; as the Central Government is reviewing the progress of implementation of licences/ letters of intent already granted during the first three years of the Sixth Plan period.

One application for the establishment of a new sugar factory viz., Ganesh Khand Udyog Sahakari Mandli Ltd., Bharuch, Distt. Bharuch is to Questions

under consideration for which the Sub-Committee of the Screening Committee of this Ministry has made an on-the-spot study of the cane availability, infrastructural facilities etc. in the proposed area of the factory and submitted a report. The recommendations of this Ministry on the report will be forwarded to the Ministry of Industry shortly for taking a final decision in the matter. Two applications have been rejected as it was felt that the present cane area and future potential were not enough to support new sugar factories in these areas and the proposals were not techno-economically viable. A statement giving the details of these applications including the places for setting up these units is laid on the Table of the Sabha.

(g) Sugarcane is a tropical crop and potential for establishing sugar factors such as continuous irrigation, factors such as continuous irrigation, quantum of cane availability in and around the area of the factory etc. Such matters are within the jurisdiction of the concerned State Government.

Statemen t

Details of applications received for grant of licences for the establishment of new sugar factories	in
Gujarat during the Sixth Five-Year Plan.	

SI. No	Proposed location of the factory.	Date of receipt of the application in the Deptt. of Industrial Develop- ment	Remarks
ĩ	Tehsil Vyara, Distt. Surat		L.I. granted on 24-6-82
2	Kamrej, Teh. & Distt. Surat	, 26-12-81 Ì Ì	Returned to the Govt. of Gujarat
3	Teh. Nizar, Distt. Surat	, 7-2-83 ∫	
4	Kondh-Vataria Tq. Valia, Distt. Bharuch .	21-2-83	Sub-Committee of the Screening Com- mittee has submitted a report.
5	Khambade, Taluka Chikhli, Distt. Valsad .	17-3-83	Rejected
6	At & P.O. Vapi, Taluka Pardi, Distt. Valsad	17-3-83	Rejected.

L.I-Letter of Intent.